

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

5) C.P.(CAA)/230(MB)2022
C.A.(CAA)/195(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.11.2022.**

NAME OF THE PARTIES: VEDANTA LIMITED

UNDER SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

Mr. Peshwan Jehangir, Advocate appearing for Petitioner is present through
virtual hearing.

List this matter on **14.12.2022.**

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

/K/